

**IN THE INCOME TAX APPELLATE TRIBUNAL "C" BENCH, KOLKATA**

(समक्ष) श्री पी. एम. जगताप, उपाध्यक्ष एवं श्री ए.टी. वर्की, न्यायिक सदस्य)

[Before Shri P.M. Jagtap, Vice President (KZ) &amp; Shri A. T. Varkey, JM]

**I.T.A. No. 321/Kol/2019**

Assessment Year:2014-15

|  |     |   |
|--|-----|---|
| M/s. Ativeer Finance Consultants Ltd.<br>(PAN: AADCS9420J) | Vs. | Income-tax Officer, ward-3(2), Kolkata. |
| Appellant  |     | Respondent                              |

|                         |                                |
|-------------------------|--------------------------------|
| Date of Virtual Hearing | 15.01.2021                     |
| Date of Pronouncement   | 15.01.2021                     |
| For the Appellant       | N o n e                        |
| For the Respondent      | Shri Jayanta Khanra, Addl. CIT |

**ORDER****Per Bench:**

This appeal has been preferred by the assessee against the order of the Ld.CIT(A)-10, Kolkata dated 30.01.2019 for AY 2014-15.

2. None appeared on behalf of the assessee. At the outset, it is noticed from the letter of the Ld. AR of the assessee Shri Manoj Kataruka dated 09.01.2021 that the assessee had filed Form 1 and 2 under the Direct Tax Vivad Se Vishwas Act in respect of this appeal and the competent authority has issued form no. Therefore, taking into consideration the fact that since the assessee has opted for the Scheme for the AY 2014-15, there is no point in keeping the impugned appeal pending. In the light of the aforesaid discussion and the fact that assessee has opted for the said scheme and Form 3 has been issued by the Department, therefore, we allow the assessee to withdraw the impugned appeal.

3. In the result, the appeal of assessee is dismissed as withdrawn.

Order is pronounced in the open court.

Sd/-  
(P. M. Jagtap)  
Vice President

Sd/-  
(Aby. T. Varkey)  
Judicial Member

Dated : 15.01.2021

JD(Sr.P.S.)

Copy of the order forwarded to:

1. Appellant – M/s. Ativeer Finance Consultants Ltd., 9, James Hicky Sarani, 2<sup>nd</sup> floor, Kolkata-700 069.
- 2 Respondent – ITO, Ward-3(2), Kolkata.
3. CIT(A)-10, Kolkata. (sent through e-mail)
4. CIT, Kolkata
5. DR, ITAT, Kolkata. (sent through e-mail)

/True Copy,

By order,

Assistant Registrar